



The Mizoram (Repealing of Certain Enactments) Act, 2019

Act No. 15 of 2019

Keywords:

Repeal Act

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NOTIFICATION

No.H. 12018/253/2013-LJD/FIN, the 19th July, 2019. The following Act is hereby published for general information.

The Mizoram (Repeal of certain Enactments) Act, 2019
(Act No. 15 of 2019)

(Received the assent of the Governor of Mizoram on 8.7.2019)

THE MIZORAM (REPEALING OF CERTAIN ENACTMENTS) ACT, 2019

AN ACT

to repeal certain enactments in the State of Mizoram. Whereas it is expedient to repeal certain enactments in force in the State.

It is enacted by the Legislative Assembly of Mizoram State in the Seventieth Year of the Republic of India as follows:

1. **Short title & commencement**
 - (1) This Act may be called the Mizoram (Repealing of Certain Enactments) Act, 2019.
 - (2) It shall come into force at once
2. **Definition**

In this Act, unless the context otherwise requires, "Schedule" means a Schedule annexed to this Act
3. **Repeal of certain enactments :**

The enactments specified in the First Schedule are hereby repealed to the extent mentioned in the fifth column thereof.
4. **Savings :**
 - (1) The repeal by this Act of any enactment :-
 - (a) shall not affect any other enactment in which the repealed enactment has been applied, incorporated or referred to ;

- (b) shall not affect the validity, invalidity, effect or consequences of anything already done or suffered, or any right, title obligation or liability already acquired, accrued or incurred, or any remedy or proceeding in respect thereof, or any release or discharge of or from any debt, penalty, obligation, liability, claim or demand, or any indemnity already granted, or the proof of any past act or thing.
 - (c) shall not affect any principle or rule of law, or course of pending, practice or procedure, or existing usage, custom, privilege, restriction, exemption, office or appointment, notwithstanding that the same respectively may have been in any manner affirmed or recognized or derived by, in respectively may have been in any manner affirmed or recognized or derived by, in or from any enactment hereby repealed.
 - (d) shall not revive or restore and jurisdiction, office, custom, liability, right, title, privilege, restriction, exemption, usage, practice, procedure or other matter or thing not now existing or in force.
 - (e) nor shall the repeal of the Appropriation Acts by this Act affect the audit, examination, accounting, investigation, inquiry or any other action taken or to be taken in relation thereto by any authority and such audit, examination, accounting, investigation, inquiry or action could be taken and/or continued as if the said Acts are not repealed by this Act.
- (2) For the removal of doubts it is hereby declared that where this Act repeals any enactment by which -
- (a) the text of any other enactment, was amended by the express addition, omission, insertion or substitution of any matter, the repeal shall not affect the continuance of any such amendment made by the enactment so repealed and in operation at the commencement of this Act;
 - (b) any action taken (including any rule or order or bye-law or regulation made or any tax or cess or fee assessed or collected) by the government or any other authority has been validated or saved or proceedings before one authority has been transferred to another or any declaration has been made or any direction has been given, the repeal shall not affect the operation at the commencement of this Act; and
 - (c) any other enactment has been amended or repealed or extended to the State of Mizoram, with or without some consequential or transitory or saving provisions the repeal shall not affect the operation of such amendment, repeal, extension or provision and in operation at the time of commencement of this Act.

Secretary,
Law & Judicial Deptt,
Govt. of Mizoram.

FIRST SCHEDULE
(See Repealed Enactments Sec 2 and 3)

Sl. No.	Year	Act No.	Short Title	Extent of Repeal
1.	1972	1	The Appropriation Act, 1972	the whole
2.	1973	1	The Appropriation (No.1) Act, 1973	the whole
3.	1973	2	The Appropriation (No.2) Act, 1973	the whole
4.	1973	6	The Appropriation (No.3) Act, 1973	the whole
5.	1974	4	The Appropriation (No.1) Act, 1974	the whole
6.	1974	5	The Appropriation (No.2) Act, 1974	the whole
7.	1975	4	The Appropriation (No.1) Act, 1975	the whole
8.	1975	5	The Appropriation (No.2) Act, 1975	the whole
9.	1976	3	The Appropriation (No.1) Act, 1976	the whole
10.	1976	4	The Appropriation (No.2) Act, 1976	the whole
11.	1977	5	The Appropriation (No.1) Act, 1977	the whole
12.	1977	6	The Appropriation (No.2) Act, 1977	the whole
13.	1980	3	The Appropriation (No.1) Act, 1980	the whole
14.	1980	2	The Appropriation (No.2) Act, 1980	the whole
15.	1981	1	The Appropriation (No.1) Act, 1981	the whole
16.	1981	2	The Appropriation (No.2) Act, 1981	the whole
17.	1982	1	The Appropriation (No.1) Act, 1982	the whole
18.	1982	2	The Appropriation (No.2) Act, 1982	the whole
19.	1983	1	The Appropriation (No.1) Act, 1983	the whole
20.	1983	2	The Appropriation (No.2) Act, 1983	the whole
21.	1983	3	The Appropriation (No.3) Act, 1983	the whole
22.	1984	1	The Appropriation (No.1) Act, 1984	the whole
23.	1984	2	The Appropriation (No.2) Act, 1984	the whole
24.	1984	3	The Appropriation (No.3) Act, 1984	the whole
25.	1984	4	The Appropriation (No.4) Act, 1984	the whole
26.	1984	5	The Appropriation (No.5) Act, 1984	the whole
27.	1984	6	The Appropriation (No.6) Act, 1984	the whole
28.	1984	7	The Appropriation (No.7) Act, 1984	the whole
29.	1984	8	The Appropriation (No.8) Act, 1984	the whole
30.	1986	3	The Appropriation (No.2) Act, 1986	the whole
31.	1986	6	The Appropriation (No.1) Act, 1986	the whole
32.	1987	1	The Mizoram Appropriation (No.1) Act, 1987	the whole
33.	1988	3	The Mizoram Appropriation (No.1) Act, 1988	the whole
34.	1988	4	The Mizoram Appropriation (No.2) Act, 1988	the whole
35.	1989	1	The Mizoram Appropriation (No.1) Act, 1989	the whole
36.	1989	6	The Mizoram Appropriation (No.2) Act, 1989	the whole
37.	1990	1	The Mizoram Appropriation (No.1) Act, 1990	the whole
38.	1990	2	The Mizoram Appropriation (No.2) Act, 1990	the whole
39.	1991	6	The Mizoram Appropriation (No.1) Act, 1991	the whole
40.	1991	6	The Mizoram Appropriation (No.3) Act, 1991	the whole
41.	1991	6	The Mizoram Appropriation (No.4) Act, 1991	the whole
42.	1991	6	The Mizoram Appropriation (No.5) Act, 1991	the whole
43.	1991	6	The Mizoram Appropriation (No.6) Act, 1991	the whole
44.	1991	6	The Mizoram Appropriation (No.7) Act, 1991	the whole

45.	1991	12	The Mizoram Appropriation (No.2) Act, 1991	the whole
46.	1992	6	The Mizoram Appropriation (No.1) Act, 1992	the whole
47.	1992	7	The Mizoram Appropriation (No.2) Act, 1992	the whole
48.	1993	5	The Mizoram Appropriation (No.1) Act, 1993	the whole
49.	1993	6	The Mizoram Appropriation (No.2) Act, 1993	the whole
50.	1994	1	The Mizoram Appropriation (No.1) Act, 1994	the whole
51.	1994	4	The Mizoram Appropriation (No.2) Act, 1994	the whole
52.	1995	1	The Mizoram Appropriation (No.1) Act, 1995	the whole
53.	1995	2	The Mizoram Appropriation (No.2) Act, 1995	the whole
54.	1995	3	The Mizoram Appropriation (No.3) Act, 1995	the whole
55.	1996	2	The Mizoram Appropriation (No.1) Act, 1996	the whole
56.	1996	3	The Mizoram Appropriation (No.2) Act, 1996	the whole
57.	1996	4	The Mizoram Appropriation (Vote on Account) (No.3) Act, 1996	the whole
58.	1996	6	The Mizoram Appropriation (Vote on Account) (No.4) Act, 1996	the whole
59.	1996	7	The Mizoram Appropriation (No.5) Act, 1996	the whole
60.	1997	1	The Mizoram Appropriation (No.1) Act, 1997	the whole
61.	1997	2	The Mizoram Appropriation (No.2) Act, 1997	the whole
62.	1998	1	The Mizoram Appropriation (No.1) Act, 1998	the whole
63.	1998	2	The Mizoram Appropriation (Vote on Account) (No.2) Act, 1998	the whole
64.	1998		The Mizoram Appropriation (No.3) Act, 1998	the whole
65.	1999	1	The Mizoram Appropriation (No.1) Act, 1999	the whole
66.	1999	2	The Mizoram Appropriation (No.2) Act, 1999	the whole
67.	1999	4	The Mizoram Appropriation (No.3) Act, 1999	the whole
68.	2000	1	The Mizoram Appropriation (No.1) Act, 2000	the whole
69.	2000	2	The Mizoram Appropriation (No.2) Act, 2000	the whole
70.	2000	4	The Mizoram Appropriation (No.3) Act, 2000	the whole
71.	2000	5	The Mizoram Appropriation (No.4) Act, 2000	the whole
72.	2001	3	The Mizoram Appropriation (No.1) Act, 2001	the whole
73.	2001	4	The Mizoram Appropriation (Vote on Account) (No.2) Act, 2001	the whole
74.	2001	5	The Mizoram Appropriation (No.3) Act, 2001	the whole
75.	2002	6	The Mizoram Appropriation (No.1) Act, 2002	the whole
76.	2002	7	The Mizoram Appropriation (No.2) Act, 2002	the whole
77.	2002	8	The Mizoram Appropriation (No.4) Act, 2002	the whole
78.	2002	10	The Mizoram Appropriation (No.3) Act, 2002	the whole
79.	2003	2	The Mizoram Appropriation (No.1) Act, 2003	the whole
80.	2003	3	The Mizoram Appropriation (No.2) Act, 2003	the whole
81.	2003	6	The Mizoram Appropriation (No.3) Act, 2003	the whole
82.	2003	7	The Mizoram Appropriation (No.4) Act, 2003	the whole
83.	2004	1	The Mizoram Appropriation (No.1) Act, 2004	the whole
84.	2004	2	The Mizoram Appropriation (No.2) Act, 2004	the whole
85.	2004	3	The Mizoram Appropriation (No.3) Act, 2004	the whole
86.	2004	4	The Mizoram Appropriation (No.4) Act, 2004	the whole
87.	2004	8	The Mizoram Appropriation (No.5) Act, 2004	the whole
88.	2004	9	The Mizoram Appropriation (No.6) Act, 2004	the whole
89.	2005	2	The Mizoram Appropriation (No.1) Act, 2005	the whole
90.	2005	3	The Mizoram Appropriation (No.2) Act, 2005	the whole
91.	2006	1	The Mizoram Appropriation (No.1) Act, 2006	the whole
92.	2006	2	The Mizoram Appropriation (No.2) Act, 2006	the whole

93.	2006	3	The Mizoram Appropriation (No.3) Act, 2006	the whole
94.	2007	1	The Mizoram Appropriation (No.1) Act, 2007	the whole
95.	2007	2	The Mizoram Appropriation (No.2) Act, 2007	the whole
96.	2008	1	The Mizoram Appropriation (No.1) Act, 2008	the whole
97.	2008	2	The Mizoram Appropriation (No.2) Act, 2008	the whole
98.	2008	3	The Mizoram Appropriation (No.3) Act, 2008	the whole
99.	2009	1	The Mizoram Appropriation (No.1) Act, 2009	the whole
100.	2009	2	The Mizoram Appropriation (No.2) Act, 2009	the whole
101.	2009	8	The Mizoram Appropriation (No.3) Act, 2009	the whole
102.	2009	12	The Mizoram Appropriation (No.4) Act, 2009	the whole
103.	2010	1	The Mizoram Appropriation (No.1) Act, 2010	the whole
104.	2010	2	The Mizoram Appropriation (No.2) Act, 2010	the whole
105.	2010	9	The Mizoram Appropriation (No.3) Act, 2010	the whole
106.	2010	10	The Mizoram Appropriation (No.4) Act, 2010	the whole
107.	2011	5	The Mizoram Appropriation (No.1) Act, 2011	the whole
108.	2011	6	The Mizoram Appropriation (Vote on Account) (No.2) Act, 2011	the whole
109.	2011	16	The Mizoram Appropriation (No.3) Act, 2011	the whole
110.	2013	1	The Mizoram Appropriation (No.1) Act, 2013	the whole
111.	2013	2	The Mizoram Appropriation (No.2) Act, 2013	the whole
112.	2013	3	The Mizoram Appropriation (No.3) Act, 2013	the whole
113.	2014	1	The Mizoram Appropriation (No.1) Act, 2014	the whole
114.	2014	2	The Mizoram Appropriation (Vote on Account) (No.2) Act, 2014	the whole
115.	2014	7	The Mizoram Appropriation (2 nd Vote on Account) (No.3) Act, 2014	the whole
116.	2014	13	The Mizoram Appropriation (No.4) Act, 2014	the whole
117.	2015	1	The Mizoram Appropriation (No.1) Act, 2015	the whole
118.	2015	2	The Mizoram Appropriation (No.2) Act, 2015	the whole
119.	2015	3	The Mizoram Appropriation (Vote on Account) (No.3) Act, 2015	the whole
120.	2015	10	The Mizoram Appropriation (2 nd Vote on Account) (No.4)Act, 2015	the whole
121.	2015	12	The Mizoram Appropriation (No.1) Act, 2015	the whole
122.	2016	1	The Mizoram Appropriation (No.1) Act, 2016	the whole
123.	2016	2	The Mizoram Appropriation (No.2) Act, 2016	the whole
124.	2017	1	The Mizoram Appropriation (No.1) Act, 2017	the whole
125.	2017	4	The Mizoram Appropriation (No.2) Act, 2017	the whole